

O.No.377/2007

Dt. 06.02.2009.

**HON'BLE MR. M. KANTHAIAH, MEMBER (J)**

App: None.

Resp: None.

Call on 27.02.2009 finally as a last chance.

  
**(M. KANTHAIAH)**  
**MEMBER (J)**

Amit/.

27-2-09

LAWYERS ABSTAINED FROM JUD.  
WORK. LIST ON 27-3-09.....  
B. O. O.


27/3/09

Hon'ble S A-K Mishra M(A)

App: none

Per. - Sr. Asst. Cr. J. Anil Kumar submit  
that application has become infructuous as  
applicant has already been retired from  
service.

No representation on behalf of the applicant  
even in Int. Occana also. It shows that  
applicant is not interested in prosecuting the  
OA. As such OA is dismissed for default.

  
M(A)

d

of  
27-3-2009  
31-3-2009